302	Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2		3
11.	South Central Railway		486
12.	South Eastern Railway		338
13.	South East Central Railway		111
14.	South Western Railway		320
15.	Western Railway		410
16.	West Central Railway		133
	Total		5601

- (b) As per guidelines issued by the Ministry of Health and Family Welfare, these special train coaches are to be used by the State Governments only after they have exhausted their own medical facilities. As on date, 813 coaches have been provided by IR as requisitioned by the State Governments (Delhi-503, Uttar Pradesh-270 and Bihar-40).
- (c) and (d) For conversion of these coaches into Covid Care Coaches, minor modifications like removal of middle berth and conversion of one toilet into shower room was carried out with provision of medical facilities and other items. The average cost of carrying out modifications and provision of medical facilities including oxygen cylinders and other items is approximately ₹60,000/- per coach. Average expenditure of approximately ₹7,000/- has been incurred per patient in the covid care coaches.

Details of Shramik Special trains

778. SHRI DEREK O' BRIEN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways has details of total number of deaths that occured on board the Shramik Special trains since they started operating;
 - (b) if so, the details thereof; and
- (c) whether Railways charged any passenger for tickets for boarding the Shramik Special trains and if so, the total number of passengers who bought tickets and the total revenue generated from selling those tickets?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) and (b) Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security of passenger area & passengers and for related matters. Based on the data provided by State Police, 97 persons have been reported dead till 09.09.2020 while travelling on board Shramik Special Trains during current Covid-19 situation/crisis. The State Police registers case under Section 174 of Cr.PC in cases of unnatural deaths and follows, further legal process.

Out of these 97 cases of death, State Police sent dead bodies for post mortem in 87 cases. 51 Post Mortem reports have been obtained from respective State Police so far, in which the reasons for deaths have been shown as cardiac arrest/heart disease/ brain hemorrhage/pre-existing chronic disease/chronic lung disease/chronic liver disease etc.

(c) Railway have not collected fare from Shramiks. Shramik Specials were booked by State Governments or representative of State Governments on payment of fare. Revenue of ₹ 433 crores has been collected from State Governments and their representatives for running of Shramik Special trains till 31.08.2020. Total 63.19 lakh Shramiks/Stranded passengers have travelled in these trains.

Impact of COVID-19 on Railways

- 779. SHRI DEREK O'BRIEN: Will the Minister of RAILWAYS be pleased to state:
- the impact of COVID-19 on Indian Railways;
- (b) whether Railways has estimated the total loss to the Indian Railways due to the COVID-19 pandemic;
 - if so, the details thereof; and
- (d) the total expenditure incurred by the Central Government as a percentage of total expenditure incurred in running and operating Shramik Special trains during the COVID-19 lockdown?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) to (c) The COVID-19 pandemic and the nationwide lockdown has adversely impacted railway operations and